

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.234  
CP 95 of 2018

**Proceedings under Section 131 of Co. Act, 2013**

**IN THE MATTER OF:**

Sumeru Textiles Pvt Ltd  
V/s  
ROC Gujarat

.....Applicant

.....Respondent

**Order delivered on: 04/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Ms. Natasha Shah, Advocate  
For the RoC :Ms. Rupa Sutar, Deputy RoC a. w. Ms. Vipal Solanki, Company  
Prosecutor  
For the RD :Mr. Shiv Pal Singh, Deputy Director

**ORDER**  
**(Hybrid Mode)**

In compliance of last order dated 18.04.2024, both the Departments are present. However, they seeks more time to file their report in this regard. Let the same be filed within four weeks with advance copy to the other side. Thereafter, rejoinder, if any, be filed within two weeks.

Re-list for further consideration on 05.09.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**